

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1231(KB)2019
IA(I.B.C)/1275(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	ALLAHABAD BANK VS JHARKHAND MEGA FOOD PARK PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For Liquidator
Mr. Siddhanth Makkar, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/1275(KB)2024

2. This IA has been filed for taking on record for preliminary report, which is at page 21 onwards. This IA is accompanied by an affidavit at page 16-17. Preliminary report is taken on record. Therefore, IA is **disposed** of accordingly.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**